

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1699/2015

Wednesday, this the 7th day of March 2018

Hon'ble Mr. K.N. Shrivastava, Member (A)

1. Anil Loht, s/o Shri Babu Lal
Aged about 32 years
r/o 141, Gali No.4
Rajeev Colony
Delhi – 110 040
2. Narender Singh Negi s/o Shri Arjun Singh
Aged about 28 years
r/o H.No.B-6/6, DDU Hospital
Residential Complex
Hari Nagar, New Delhi – 110 64
3. Karan Kumar Kashyap s/o Shri Uday Chand Kashyap
Aged about 25 years
r/o RZ-F-18 (F-blk) Ashok Park
West Sagarpur, New Delhi – 46
4. Dheeraj s/o Shri Vinod Singh
Aged about 25 years
r/o RZ-341195 Durga Park
New Delhi – 45

..Applicants

(*Nemo*)

Versus

1. Govt. NCT of Delhi
Through its Secretary
Health & Family Welfare Department
9th Level, A Wing, Delhi Secretariat
I P Estate, New Delhi – 2
2. Deen Dayal Upadhyay Hospital
Through its Medical Superintendent
Hari Nagar, New Delhi - 64

..Respondents

(Mr. Vijay Pandita, Advocate)

O R D E R (ORAL)

It is seen from the records that no one is appearing on behalf of the applicants on several dates in the past, viz. 06.03.2017, 03.05.2017,

18.12.2017, 22.08.2017, 14.09.2017, 13.11.2017 and 10.01.2018. Today also, the position remains the same. It appears that they have lost interest in prosecuting this matter. Accordingly, O.A. is dismissed for default of appearance and non-prosecution.

**(K.N. Shrivastava)
Member (A)**

March 7, 2018

/sunil/